## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 29/14(1)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

TDK Green Enviro Ltd.

Section of the Companies Act:

Section 14(1)(b) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DEVESH A. PATHAK

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Petitioner

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2.

## **ORDER**

Learned PCS Mr. Devesh Pathak present for Petitioner.

Affidavit filed by the Petitioner. Proof of service of publication and Notice to ROC and Regional Director.

It is stated that there are no creditors of the Company.

Heard Learned PCS for petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.